

22.11.92

CASE FILED
PUTUP FOR HEARING
ON 17.2.1993

Vakalatnam
filed by
Mr. V. D. Sharma
Adv.

B.O. P.
COURT MASTER

17/2

CASE FILED
PUTUP FOR HEARING
ON 8/4/93

B.O.
COURT MASTER

8/4/93

D.B. not formed put up
for hearing on 20/5/93.

COURT MASTER

20/5/93

CASE NOT REACHED
PUTUP FOR HEARING
ON 25.6.1993

B.O.
COURT MASTER

25-6-93

None present on behalf of the applicant.

Mr. M.D. Sharma - Counsel for the
respondent.

TA has been disposed of
separate order which
has been pronounced in the
Court.

(D. L. Mehta)
Vice-Chairman

(D.L. Mehta)
Vice-Chairman